

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 2732

ANSWERED ON 22.12.2022

WAPCOS AND NPCC PROJECTS

2732 SHRI VIJAY BAGHEL

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) the works performed by WAPCOS and NPCC PSUs under the Ministry in Chhattisgarh during the last five years;
- (b) the number of complaints received regarding irregularities and misuse of post by the officers about the works performed or being performed in the State of Chhattisgarh;
- (c) whether any investigation committee has been constituted for the redressal of the said complaints;
- (d) if so, the details thereof; and
- (e) the details of the present status of the complaints?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

- (a) The works performed by WAPCOS & NPCC Ltd. in Chhattisgarh during the last 5 years are enclosed as **Annexure-I & II** respectively.
- (b) Three (3) complaints (excluding anonymous / pseudonymous) regarding irregularities against the officers about the works performed or being performed in the State of Chhattisgarh were received in NPCC Ltd. during the last 5 years. No such complaints have been received in WAPCOS Ltd.
- (c) & (d) The complaints have been examined and inquired upon by Vigilance Division of NPCC Ltd.
- (e) The details of the present status of the complaints are enclosed as **Annexure-III**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2732 TO BE ANSWERED IN LOK SABHA ON 22.12.2022 REGARDING “WAPCOS AND NPCC PROJECTS”.

Works Performed by WAPCOS in Chhattisgarh State during the last 5 years

S.No.	Name of Project	Client
1.	Assisting and Supporting in Project Management to Chhattisgarh Distribution Company Limited under Revamped Reforms- Linked Result - Based Distribution Sector Scheme (RDSS)	Chhattisgarh State Power Distribution Company Ltd. Raipur (C.G.)
2.	Project Management Agency (PMA) for Electrification of UE Households in balance/left-out UE habitation under DDUGJY/Saubhagya Scheme	Chhattisgarh State Power Distribution Company Ltd. (CSPDCL), Raipur (C.G.)
3.	Study of identification of Pumped Storage Project (PSP) sites as Energy Storage System in Chhattisgarh - Preparation of Techno Commercial Feasibility Report (TCFR)	Chhattisgarh State Power Generation Company Ltd. (CSPGCL) Raipur (C.G.)
4.	Preparation of Pre-Feasibility Report (PFR) and Detailed Project Report (DPR) for 5 nos. Proposed Pumped Storage Hydro Electric Project Sites at Chhattisgarh Including all Requisite Clearances	Chhattisgarh State Power Generation Company Ltd. (CSPGCL) Raipur (C.G.)
5.	Construction Supervision and Project Management Consultancy for New Vidhan Sabha Building Construction and Infrastructure development works	Public Works Department, Govt. of Chhattisgarh
6.	Third Party Quality Assurance (TPQA) Services for various Construction Works at Permanent Campus of Indian Institute of Technology, Bhilai	Indian Institute of Technology Bhilai, Chhattisgarh
7.	DPR for Bodhghat Multipurpose Project in Dantewada, Chhattisgarh	Water Resources Department, Government of Chhattisgarh
8.	Preparation of Conceptual and Detailed Project Report for Archive Building under DoCA	Directorate of Culture & Archaeology (C.G.)
9.	Preparation of Conceptual and Detailed Project Report for Vivekanand Ashram under DoCA	Directorate of Culture & Archaeology (C.G.)
10.	Infrastructural Development at Purkhoti Muktanga, Naya Raipur	Directorate of Culture & Archaeology (C.G.)
11.	Preparation of Conceptual and Detailed Project Report for Sitamarhi, Ramgarh, Shivrinarayan locations falling under Ram Vangaman Tourist Circuit	Chhattisgarh Tourism Board, Chhattisgarh
12.	Preparation of Conceptual and Detailed Project Report for Rajim location falling under Ram Vangaman Tourist Circuit	Chhattisgarh Tourism Board, Chhattisgarh
13.	Preparation of Conceptual and Detailed Project Report for Light, Sound and Laser show in Chandrakhuri under Ram Vanagaman Path.	Chhattisgarh Tourism Board, Chhattisgarh
14.	Infrastructural development of Shivrinarayan (Ph-I), Rajim, Sitamarhi Harchouka under Ram Van Gaman Path Tourist circuit, Chhattisgarh	Chhattisgarh Tourism Board, Chhattisgarh
15.	Infrastructure Development of Light, Sound and Laser show in Chandrakhuri under Ram Vanagaman Path.	Chhattisgarh Tourism Board, Chhattisgarh
16.	Preparation of concept plan, DPR and implementation of construction works for the construction of Tourist Facilitation Center Madkudweep under Prashad scheme	Directorate of Culture & Archaeology (C.G.)
17.	Construction of kiosks at various places(06 Nos.) under Chhattisgarh Tourism Board	Chhattisgarh Tourism Board, Chhattisgarh
18.	Third Party Inspection Agencies (TPIs) to support the GP/VWSCs of Chhattisgarh in implementation of Jal Jeevan Mission (JJM) in Districts of Durg, Balod and Rajnandgaon	Public Health Engineering Division (PHED), Govt. of Chhattisgarh
S.No.	Name of Project	Client
19.	Preparation of Detailed Project Report (DPR) including Project Management Consultancy (PMC) for Implementation of Affordable	State Urban Development Agency (SUDA)

	Housing in Partnership (AHP) in Raigarh Cluster (including Korba) of Chhattisgarh State under Pradhan Mantri Awas Yojana (PMAY).	
20.	Preparation of Detailed Estimate & drawing for Examination Center of Bilaspur University situated at Koni, Bilaspur	Public Works Department office of the Superintending Engineer, PWD, Bilaspur Circle, Bilaspur (C.G.)
21.	Construction of 17 Nos. Eklavya Model Residential School (EMRS)	National Education Society for Tribal Students (NESTS), Ministry of Tribal Affairs, Govt. of India.
22.	Project Management Consultant (PMC) for Development of Ring Road No. 4, Road Network System, Water Supply System, Sewerage, Electrical Networks, Storm Water Drains and Reuse System including Defect Liability Specified area at Kamal Vihar, Raipur	Raipur Development Authority, Raipur (C.G.)
23.	Preparation of Housing for All Plan of Action under Pradhan Mantri Awas Yojana (PMAY).	State Urban Development Agency, Nava Raipur Atal Nagar, (C.G.)
24.	Pradhan Mantri Krishi Sinchayee Yojana - Project Monitoring System (AIBP-PMKSY) for Kharung, Kelo, Maniyari Irrigation Schemes	Water Resources Department (WRD), Govt. of C.G.
25.	Third Party Concurrent Evaluation Agency (TPCEA) under IPDS for the State of Chhattisgarh	Power Finance Corporation Ltd., New Delhi
26.	Design and Project Management Consultancy (PMC) and Construction for proposed building of Chhattisgarh Rajya Sahkari Bank Mydt. (Apex Bank) at Plot-74, Sector-24 in Naya Raipur	Chhattisgarh Rajya Sahkari Bank Mydt. (Apex Bank) Raipur (C.G.)
27.	Assessment of Functionality status of Piped Water Supply (PWS) (Single & Multi Village) Scheme under NRDWP of the MDWS in rural areas for Chhattisgarh State	Ministry of Drinking Water & Sanitation Department, New Delhi
28.	Construction of Office Building for Storage of Census 2011 and NPR Records at Raipur	Director of Census Operations, Odisha, Government of India, Ministry of Home Affairs
29.	Hydrological data Generation for Aquifer mapping in Aspirational Districts of Chhattisgarh State	Central Ground Water Board, North Central Chhattisgarh Region, Raipur
30.	Consultancy Services for preparation of Detailed Project Report of selected stretches/corridors of National Highways for up gradation to Two/Four lane with paved shoulder configuration of Kondagaon-Narayanpur (48.70 km.) and Geedam-Dantewada (12.00 km.) & Narayanpur-Kutul-Farasbeda-MH border (50.00 km.) (NH/EC/PWD/16, 17 & 11)	Chief Engineer (NH Zone), PWD Chhattisgarh

S.No.	Name of Project	Client
31.	Balance work of “Construction of roadbed, Major & Minor bridges, Track Linking (excluding supply of rails, ordinary track sleepers and thick web switches), outdoor signalling and electrical (General) works in connection with doubling of ARAND (ex) – Raipur (ex) section (57.404 Kms) part of RAIPUR – TITLAGARH Doubling in SAMBALPUR & RAIPUR divisions of East Coast & South East Central Railways in the state of CHHATTISGARH, India”	Rail Vikas Nigam Limited, PIU –II Chhattisgarh
32.	Design Consultancy of the remedial measures of the three tailing Dams at the Bailadila Complex	NMDC
33.	Preparation of Package wise Delay Analysis Report (DAR) for 19 Packages of 3 MTPA Integrated Steel Plant (NISP), Nagarnar, Chhattisgarh	NMDC

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2732 TO BE ANSWERED IN LOK SABHA ON 22.12.2022 REGARDING “WAPCOS AND NPCC PROJECTS”.**List of works performed by NPCC in Chhattisgarh (during last five years)**

Sl. No.	Name of Project	Name of Client
1.	Construction of Admin cum Academic & Hostel block and Campus Development for National Ground Water Training & Research Institute (NGWT&RI), Naya Raipur.	Central Ground Water Board (CGWB)
2.	Construction of Phase-A work of Jawahar Navodaya Vidyalaya at Balodabazar district.	Navodaya Vidyalaya Samiti(NVS)
3.	Construction of Arts & Social Science Building, CSIT, Law, Commercial Building, first floor of IT workshop, Education building at GGV, Bilaspur.	Guru GhasidasViswavidalaya(GGV)
4.	Construction of EMRS Schools (Phase-I) Works at Sitapur, Bijapur, Saraipalli&Naya Raipur	Kendriya Vidyalaya Sangathan(KVS)
5.	Construction of EMRS Schools (Phase-I) Works at Sitapur, Batauli, Gharghoda, Pathalgoan, Pendra, Mainpur, Bhopalapattanam, Usur, Narharpur, Durgukondal, Bhanupratappur.	Ekalavya Model Residential School(EMRS)

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF UNSTARRED QUESTION NO. 2732 TO BE ANSWERED IN LOK SABHA ON 22.12.2022 REGARDING “WAPCOS AND NPCC PROJECTS”.

S. N o.	Name of the Complainant	Complaint Date	Allegations	Action Taken
1	2	3	4	5
1.	Shri Gaurav Golchha	13.09.2021	<p>A) NPCC has deviated from Standard CPWD and CVC guidelines by requiring Profit of minimum two crores in last two financial years.</p> <p>B) It is a first kind of Contract where two works of 18 crores each in two very different parts and conditions are clubbed together to make a bigger package to avoid competition in work.</p> <p>C) NPCC has called for Pre-registration of contractors for Building works, Infrastructure works, Hospital building works, for various regions. The minimum registration category is ‘A’ category in which a bidder can bid for works up to 50 crores and requirement for registration is annual turnover of 25 crores. There is no category for contractors with lesser turnovers and this will clear competition from NPCC projects thus Inviting favouritism in award of works.</p>	<p>A circular regarding systematic improvement related to Profitability Criteria for future NITs has been issued.</p> <p>As the work of construction of Eklavya Modal Residential School is of national importance, the Client has desired in various meetings to get the work done within stipulated time-frame by appointing the genuine & financially sound agencies. Hence two works of nearby locations were clubbed after taking necessary approval of the Competent Authority.</p> <p>The subject Pre-registration process cancelled after noticing shortcomings in the NITs.</p>
2.	Chhattisgarh Contractors Association, Civil Lines, Raipur (C.G).	14.09.2021	<p>The NPCC has fixed the Pre-Qualification criteria as the bidder to be a profit making firm with profit of Rs. 01 crore in each of last 02 financial years.</p> <p>Now NPCC Ltd. has again changed the criteria for the bidder to be a profit making firm with profit of Rs. 02 crore in each of last 02 financial years. It seems that the above mentioned condition has been kept by the NPCC Ltd. to favour some particular bidders.</p>	<p>A circular regarding systematic improvement related to Profitability Criteria for future NITs has been issued.</p> <p>Note:- Similar Allegation as above 1(A)</p>
3.	Gaurav Saxena	24.09.2021	<p>In each tender of EMRS, Chhattisgarh, instead of Eklavya School being built in 1 city, tender has been invited by combining the tender of Eklavya School of 02 cities into a single tender. So that the cost of the tender increases and in connivance with the big contractors they can be given the tender and smaller contractors could not participate.</p>	<p>As the work of construction of Eklavya Modal Residential School is of national importance, the Client has desired in various meetings to get the work done within stipulated time-frame by appointing the genuine & financially sound agencies. Hence two works of nearby locations were clubbed after taking necessary approvals.</p> <p>Note:-Similar Allegation as above 1(B)</p>